

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - II

CP. No. 192(ND)2017

Coram:

**PRESENT:**

**SHRI S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (JUDICIAL)**

**ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 13.10.2017.**

**NAME OF THE COMPANY : Dimple Mahna  
Vs.  
Bodysterone Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT : 241/242**

**PRESENT:**

**For the PETITIONER :-**

**For the RESPONDENT :-**

**ORDER**

As none has appeared on behalf of the respondents, it would be expedient to have the tracking report with respect to the service of notice at the corporate office of the respondent / Corporate Debtor.

List on 16<sup>th</sup> October 2017.

-Sd-

**S. K. MOHAPATRA  
HON'BLE MEMBER (T)**

-Sd-

**INA MALHOTRA  
HON'BLE MEMBER (J)**